NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/559/ (IB)/2017

NAME OF THE PETITIONER(S)

: JIGSAW SOLUTIONS

NAME OF THE RESPONDENT(S)

: INASRA TECHNOLOGIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) PAWAN JHABAKH Cours-I for PAPPlicant/
SANDEEP LUMAR Jevational Creditor.

2) P.V. Balasubramaniam Counsel for Lespondent

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor filed the counter and the same is taken on record, the copy of which is given to the other side. Operational Creditor has also proposed the IRP and filed Form 2, the copy of which is given to the Counsel representing the Corporate Debtor. Matter is posted for arguments. Put up on 12.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk